

(c) the names and number of National Highway projects whose construction is pending due to non-availability of land?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Currently, 29 road widening and strengthening works on 20 National Highways are proposed and 32 such works on 17 roads are under construction in the State of Jharkhand. The estimated cost of these under construction road widening works is ₹ 6728 crore.

(b) 17 road widening and strengthening works in 13 National Highways (NHs) have been completed during last five years and the amount spent on them in Jharkhand during last five years is as under:—

Year	2015-16	2016-17	2017-18	2018-19	2019-20
Amount ₹ in crore	85	352	724	903	330

(c) The names and number of National Highway projects whose construction is pending due to non-availability of land is as under:—

Sl. No.	Name of Project	NH No.
1	4 Laning of Mirza Chauki to Farakka section of NH- 80 from km. 215.000 to km. 257.718 in the State of Jharkhand	80
2	Widening to 2-lane with paved shoulder and improvement from Km. 41.00 to 54.00 of NH-220	220

Number of road accidents due to drunken driving

144. DR. BHAGWAT KARAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether increase in the number of road accidents due to drunken driving has been reported from various States in the country;

(b) if so, the number of such accidents reported during the last three years and the current year, State/UT-wise; and

(c) the steps taken/being taken by Government to check drunken driving?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) As per available information, total number of road accidents due to

drunken driving in the country during the calendar years 2017 to 2019 are as under:—

Sl. No.	Year	Road Accidents Due to Drunken Driving
1.	2017	140,71
2.	2018	120,18
3.	2019	122,56

(b) State-wise details of road accidents under the category of drunken driving/consumption of alcohol during the period from 2017 to 2019 is given in the Statement (*See below*).

(c) This Ministry has taken various measures to put a check on drunken driving in road accidents. The major initiatives are as under:-

- (i) Section 185 of the Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases. The fine has been revised in the Motor Vehicles (Amendment) Act, 2019 passed by the Parliament recently.
- (ii) Removal of Liquor Shops as per directions of Hon'ble Supreme Court *vide* circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017. All the State Governments/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. Further they have also been requested to review cases where licence has already been given for liquor vendors along National Highways and to take corrective action.
- (iii) Ministry undertakes campaigns through print and electronic media to spread awareness on road safety.
- (iv) The Ministry of Road Transport and Highways had provided financial assistance to States for procurement of breath analysers to check cases of drunken driving.

Statement

*State-wise details of road accidents under the category of drunken driving/
consumption of alcohol from 2017 to 2019*

Sl. No.	State/UT	States/UT-wise Total Number of Road Accidents due to Drunken Driving/Consumption of alcohol during		
		2017	2018	2019
1	2	3	4	5
1.	Andhra Pradesh	2064	1345	127
2.	Arunachal Pradesh	19	55	46
3.	Assam	373	377	279
4.	Bihar	0	10	0
5.	Chhattisgarh	86	216	134
6.	Goa	10	9	6
7.	Gujarat	65	106	47
8.	Haryana	180	474	299
9.	Himachal Pradesh	214	322	75
10.	Jammu and Kashmir	1	20	25
11.	Jharkhand	801	517	686
12.	Karnataka	169	139	132
13.	Kerala	133	157	104
14.	Madhya Pradesh	1049	893	1030
15.	Maharashtra	863	188	258
16.	Manipur	44	74	81
17.	Meghalaya	132	117	23
18.	Mizoram	16	16	17
19.	Nagaland	157	83	132
20.	Odisha	1533	1220	1068

1	2	3	4	5
21.	Punjab	129	112	1290
22.	Rajasthan	421	146	262
23.	Sikkim	32	2	19
24.	Tamil Nadu	1833	1128	1047
25.	Telangana	163	182	246
26.	Tripura	11	28	19
27.	Uttarakhand	56	20	25
28.	Uttar Pradesh	3336	3595	4496
29.	West Bengal	16	79	8
30.	Andaman and Nicobar Islands	13	20	41
31.	Chandigarh	10	12	8
32.	Dadra and Nagar Haveli	1	1	1
33.	Daman and Diu	12	8	4
34.	Delhi	124	333	215
35.	Lakshadweep	0	0	0
36.	Puducherry	5	14	6
TOTAL		14071	12018	12256

Notification of road safety rules

145. SHRIMATI VANDANA CHAVAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has notified new rules for the use of helmets, seat-belts and child restraint systems as per provisions of the Motor Vehicles (Amendment) Act, 2019;

(b) if not, the reasons for the delay in doing so;